

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 15665-JK (LD) of 2024
DATED:- 10- 09 - 2024

Sanction is hereby accorded to the appointment of Officer's of School Education Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order indicated against each, including contempt petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated: 10.09.2024

No:-LAW-OIC/9/2024

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, School Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

Reyaz Ali Bhat
10.09.24

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

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Annexure to the Government Order No.15665-JK(LD) of 2024 dated 10.09.2024

S. No.	Case No. and title	Name of the officer	Designation	Email ID	Phone No.
1.	CCP (S) No. 99/2024 in SWP No. 2364/2013 titled Manzoor Ahmad Najar Vs UT of J&K & Ors.	Shri Rajeev Abrol	Chief Education Officer Budgam	sarjabrols@gmail.com	7051980575
2.	CP No. 13/2024 Diary No. 2613/2023 in T.A No. 5617/2020 titled Shakeel Ahmad Bhat & Ors Vs UT of J&K & Ors.	Shri Rajeev Abrol	Chief Education Officer Budgam	sarjabrols@gmail.com	7051980575

 